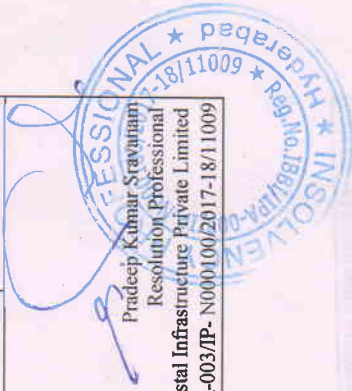


Annexure-8

Name of the corporate debtor: Coastal Infrastructure Private Limited ,
List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount received	Nature of claim	Amount covered by security interest	Whether covered by related party?						
1	Samavorthy Law Chambers - Advocate R S Sravan Kumar	24.05.2022	500000		Advocate Fee	Nil	Nil	0%	0	0	0	0	Advocate Fee
	Total		500000					0.00%	0	0	0	0	



In the matter of Coastal Infrastructure Private Limited
Reg. No. IBBI/PA-003/TP- N0000100/2017-18/11009

Sl. No.	Name of Creditor	Date of receipt	Amount claimed	Amount received	Nature of claim	Amount covered by security interest	Whether covered by related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any

(Amount in ₹)

Pradeep Kumar Sravaniam
Resolution Professional
Reg. No. IBBI/PA-003/TP- N0000100/2017-18/11009